

**ORISSA HIGH COURT****FILING REPORT AS ON :24/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0002258/2023	SUSHIL NAIK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	//0 () //
2	BLAPL/0002259/2023	DHUSA NAYAK @ DHUSA NAIK @ PRADEEP VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ASKA /214 /2022 () //
3	BLAPL/0002260/2023	MAMA @ MANAS SWAIN VS STATE OF ODISHA	SAMBIT BISWAL VS	ERASAMA /231 /2021 () //
4	BLAPL/0002261/2023	BATAKRUSHNA PATTNAIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BADAGODA P.S. /163 /2020 () //
5	BLAPL/0002262/2023	AJAY @ AJAY CHOUDHURY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SECTOR-7 /126 /2021 () //
6	BLAPL/0002263/2023	PRADEEP KUMAR MALLICK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NANDIPADA /73 /2019 () //
7	BLAPL/0002264/2023	MANAS SAHOO VS STATE OF ODISHA	ADITI HOTA VS	ANGUL SADAR PS /29 /2023 () //
8	BLAPL/0002265/2023	BIKASH @ BABUL BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	HANDAPA /116 /2019 () //
9	BLAPL/0002266/2023	LAXMIDHARA @ LAXMIDHAR MAHANTA @ GULU SK. ZAFARULLA VS STATE OF ODISHA	VS VS	JHUMPURA /12 /2023 () //
10	BLAPL/0002267/2023	SANJIB KUMAR PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
11	BLAPL/0002268/2023	AKASH GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /61 /2023 () //

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12	BLAPL/0002269/2023	SITANSHU SEKLHAR SAMAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	JENAPUR /283 /2022 () //
13	BLAPL/0002270/2023	CHITTARANJAN MALLIK @ BALIA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BYREE /29 /2023 () //
14	BLAPL/0002271/2023	JAGADEV CHHOTARAY VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BANKI /30 /2023 () //
15	BLAPL/0002272/2023	DHIRENDRA KUMAR BARIK VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	MANGALPUR /497 /2022 () //
16	BLAPL/0002273/2023	PUSHPENDRA KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	/ /0 () //
17	BLAPL/0002274/2023	SATYABRATA SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PADMAPUR /20 /2021 () //
18	BLAPL/0002275/2023	SATISH SHA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /405 /2022 () //
19	BLAPL/0002276/2023	SANTOSH RAUTRAY @ ROUTRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL TASK FORCE /16 /2022 () //
20	BLAPL/0002277/2023	PRAKASH NAIK @ HADI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
21	BLAPL/0002278/2023	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	HIMANSU SEKHAR SAHU VS	CYBER CRIME AND ECONOMIC OFFENCES /12 /2023 () //
22	BLAPL/0002279/2023	RUSHI@ RUSHAV NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHHENDIPADA /313 /2022 () //
23	BLAPL/0002280/2023	MANU KUMAR PAL	SRINIBAS PARIJA	ADVA /74 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0002281/2023	RANJIT ROUT @ KANHU	SMRUTI RANJAN MOHAPATRA	DHENKANAL SADAR /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0002282/2023	MUYA KABASI	RAJIB LOCHAN PATNAIK	MATHILI /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0002283/2023	SEKH ASALAM	MANORANJAN PADHY	ORKEL /44 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0002284/2023	BAPI PRADHAN	AMITAV TRIPATHY	FATEGARH /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0002285/2023	BIJU @ BIJAYA BEHERA	AMITAV TRIPATHY	FATEGARH /25 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0002286/2023	PRATIMA CHOUDHURY@ JUBULI	KISHORE KUMAR MISHRA	BASELI SAHI PS /38 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0002287/2023	SANTOSH KUMAR BARAD	SANGRAM KUMAR DAS	KORAPUT TOWN /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0002288/2023	SHIBANANDA PANDA	GOPINATH PANDA	KHURDA ROAD G.R.P.S. /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0002289/2023	SANTOSH KUMAR PANDA @ SANTU PANDA @ SANTOSH PANDA	DESHABANDU PANDA	KHANDAGIRI P.S. /491 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0002290/2023	BIKASH RANJAN NATH	GOPINATH MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0002291/2023	USHABATI DIAN	GOPINATH MISHRA	/ /0
		VS	VS	()

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35	BLAPL/0002292/2023	STATE OF ODISHA BAPI @ BIJAYA PRADHAN VS	MANAS KUMAR CHAND VS	// BAGHAMARI /17 /2023 ()
36	BLAPL/0002293/2023	STATE OF ODISHA VIPIN KUMAR VS	SRINIBAS PARIJA VS	// ADVA /74 /2020 ()
37	BLAPL/0002294/2023	STATE OF ODISHA BALARAM MALLIK VS	CHEERA RANJAN SATAPATHY VS	// TANGI /156 /2022 ()
38	BLAPL/0002295/2023	STATE OF ODISHA TULASI BEHERA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
39	BLAPL/0002296/2023	STATE OF ODISHA TOPHAN NAIK VS	RABINDRA NATH PANDA VS	// MARKAT NAGAR /25 /2022 ()
40	BLAPL/0002297/2023	STATE OF ODISHA PAPU @ HEMANTA MOHAPATRA VS	PRAVASH CHANDRA JENA VS	// NIRAKARPUR /31 /2023 ()
41	BLAPL/0002298/2023	STATE OF ODISHA DAMODAR CHOWDHARY VS	PUSPAMITRA MOHAPATRA VS	// PURIGHAT /221 /2022 ()
42	BLAPL/0002299/2023	STATE OF ODISHA SHRADHANJALI SAHOO @ MADHU VS	SMRUTI RANJAN ROUT VS	// BADAMBADI /2 /2023 ()
43	BLAPL/0002300/2023	STATE OF ODISHA GOUTAM @ GANJAM SWAIN VS	SUSIL KUMAR PATNAIK VS	// BARBIL /247 /2022 ()
44	BLAPL/0002301/2023	STATE OF ODISHA BALARAM PATTANAYAK VS	GOPINATH MISHRA VS	// / /0 ()
45	BLAPL/0002302/2023	STATE OF ODISHA SANTOSINI SAHU VS	SAROJ KUMAR PADHY VS	// barpalli /375 /2022 ()
		STATE OF ODISHA		//

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46	BLAPL/0002303/2023	SAROJ KUMAR BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	RAMACHANDI /13 /2023 () //
47	BLAPL/0002304/2023	SUKANTI BEHERA VS STATE OF ODISHA	LAXMI NARAYAN DASH VS	/ /0 () //
48	BLAPL/0002305/2023	SK. SONU VS STATE OF ODISHA	DEBASHIS MITRA VS	CANTONMENT ROAD /18 /2023 () //
49	BLAPL/0002306/2023	PINKI SARANGI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /38 /2023 () //
50	BLAPL/0002307/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
51	BLAPL/0002308/2023	KESHORE NAIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
52	BLAPL/0002309/2023	SHANKAR GALDAR VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /532 /2021 () //
53	BLAPL/0002310/2023	RAMA BARIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
54	BLAPL/0002311/2023	MAFUZA BIBI VS STATE OF ODISHA	SOMANATH MITRA VS	BADAMBADI /232 /2022 () //
55	BLAPL/0002312/2023	DUSMANTA KISAN VS STATE OF ODISHA	ABHAS MOHANTY VS	KUCHINDA /268 /2020 () //
56	BLAPL/0002313/2023	SANTOSH PRASAD MISHRA VS STATE OF ODISHA	MANAS CHAND VS	CHANDRASEKHARPUR /173 /2018 () //
57	BLAPL/0002314/2023	GANAPATI HARIJAN @ ULLI	SANTOSH KUMAR MAHANTY	UMERKOTE /258 /2016

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002315/2023	BIPRA KARNA	SK. ZAFARULLA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002316/2023	MURSID KHAN@ JUMA	CHANDAN SAMANTARAY	PIPLI /285 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002317/2023	SITU @ SANTANU DEHURY	RAMANI KANTA PATTANAİK	RASOL /24 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002318/2023	TAPAS KUMAR PATRA @ TAPU	SOUGAT DASH	S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002319/2023	RAJALAXMI BEHERA	SMRUTI RANJAN ROUT	BADAMBADI /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002320/2023	SANTOSH KUMAR SAHOO @ NILU	AMIT KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002321/2023	SK. NASIR KHAN	ALOK KUMAR MOHAPATRA	KHURDA MODEL /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000156/2023	ANANTA KUMAR ROUT	PITAMBAR BEHERA	//
		VS	VS	()
		ASST. REGR., CO OPERATIVE DEPT., BALASORE		//
66	CMAPL/0000157/2023	JITENDRANATH RAY	AMIT PRASAD BOSE	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000158/2023	HIMANSU BHUSAN MANGARTAJ	AMIT PRASAD BOSE	//
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000159/2023	BALARAM BEHERA	ADV.	//
		VS	VS	()

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69	CMAPL/0000160/2023	GENERAL ADMINISTRATION FORUM PROJECTS PVT. LTD. VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 //
70	CMP/0000204/2023	CHANDRAMANI ROUT VS KABITA SWAIN	JITENDRA KUMAR CHHOTARAY VS	// 0 //
71	CMP/0000205/2023	PAPALA SYAMALA @ P.SHYAMALA VS STATE OF ODISHA	NIRANJAN SWAIN VS	// 0 //
72	CMP/0000206/2023	PURUSOTTAM NAYAK VS BASANTI NAYAK	MAHESWAR MOHANTY VS	// 0 //
73	CMP/0000207/2023	RANJITA BARIK VS KRUTIBAS SAHU	SUKANTA KUMAR NAYAK VS	// 0 //
74	CMP/0000208/2023	PRABHABATI PADHAN VS KAMAL KUMAR AGRAWAL	AMIT PRASAD BOSE VS	// 0 //
75	CMP/0000209/2023	SASMITA NAIK VS NARENDRA KUMAR DAS	BISWARANJAN MAHARATHA VS	// 0 //
76	CMP/0000210/2023	JUGUN TAJAN VS SANJEEB KUMAR BUDA	PRAFULLA KUMAR RATH VS	// 0 //
77	CMP/0000211/2023	BINOD KUMAR SAHU @ SA VS BISHNU DEY SA	SIBANARAYAN BISWAL VS	// 0 //
78	CONTC/0001306/2023	PRADEEP KUMAR SAHU VS DEO RANJAN KUMAR SINGH, IAS	adv. VS	// 0 //
79	CONTC/0001307/2023	SARAT CHANDRA BEHERA VS KRISHAN KUMAR, IAS	ADV. VS	// 0 //

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80	CONTC/0001308/2023	NARAYAN PANDEY VS HEMAKANTA SAY, I.A.S.	ADV. VS	// 0 //
81	CONTC/0001309/2023	ANUPAMA KUMARI PATRA VS SHALINI PANDIT, I.A.S.	SIDDHARTHA SAMAL VS	// 0 //
82	CONTC/0001310/2023	LAMBODAR SETHY VS SUBHA SARMA, IAS	RAJJEET ROY VS	// 0 //
83	CONTC/0001311/2023	SUKANTA CHANDRA MOHANTY VS DR.UDHAB CHANDRA MAJHI, IAS	ADV. VS	// 0 //
84	CONTC/0001312/2023	MANOJ KUMAR PRADHAN VS ASWANI KUMAR MISHRA, DIRECTOR HIGHER EDUCATION, ODISHA	ADV VS	// 0 //
85	CONTC/0001313/2023	JAYARAM PATEL VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV VS	// 0 //
86	CONTC/0001314/2023	JAMINI KANTA PRADHAN VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV VS	// 0 //
87	CONTC/0001315/2023	DIPTI MOHANTY VS SURENDRA KUMAR, IAS	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
88	CONTC/0001316/2023	BHAJAKRUSHNA DASH VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV VS	// 0 //
89	CONTC/0001317/2023	ROHIT KUMAR PATEL VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV VS	// 0 //
90	CONTC/0001318/2023	BASANTA KUMAR SWAIN VS ASWATHY S., IAS	JANMEJAYA DASH VS	// 0 //
91	CONTC/0001319/2023	AKSHYA KUMAR CHAND	ADV.	//



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		VS	VS	0
92	CONTC/0001320/2023	ALEKHA CHANDRA BEURA,CHAIRMAN,UTKAL GRAMEEN BANK AVIMANYU PANDA	ADV	//
		VS	VS	0
93	CONTC/0001321/2023	SJ. VIJAY AMRUTA KULANGE, COMMISSIONER BHUBANESWAR MUNICIPAL CORPORATION, BBSR/ RAJAT RANJAN RAY	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
94	CONTC/0001322/2023	STATE OF ORISSA, S AND ME DEPT. MUKHI PADHAN	ADV	//
		VS	VS	0
95	CONTC/0001323/2023	NARENDRA GHADAI, EXECUTIVE ENGINEER ROAD AND BUILDING, BOLANGIR CHANTI BAG	ADV	//
		VS	VS	0
96	CONTC/0001324/2023	NARENDRA GHADAI, EXECUTIVE ENGINEER ROAD AND BUILDING, BOLANGIR HIMANSU SEKHAR SATAPATHY	JAGANATH PATNAIK, SR. ADV.	//
		VS	VS	0
97	CONTC/0001325/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. ANIL KUMAR BAL	ADV	//
		VS	VS	0
98	CONTC/0001326/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. PRATAP CHANDRA KUANR	ADV	//
		VS	VS	0
99	CONTC/0001327/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. PRATAP CHANDRA BARIK	ADV	//
		VS	VS	0
100	CONTC/0001328/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. BHRAMARBAR CHOUDHURY	ADV	//
		VS	VS	0
101	CONTC/0001329/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. PRADEEP KUMAR SARANGI	ADV	//
		VS	VS	0
102	CONTC/0001330/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. SUSANTA KUMAR KAR	ADV	//
		VS	VS	0

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103	CONTC/0001331/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. DANIEL SAHU VS	ADV ADV VS	// // 0
104	CONTC/0001332/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. NIRANJAN MISHRA VS	ADV ADV VS	// // 0
105	CONTC/0001333/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. KHIROD KUMAR ROUT VS	ADV ADV VS	// // 0
106	CONTC/0001334/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. RABINDRANATH PRADHAN VS	ADV ADV VS	// // 0
107	CONTC/0001335/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. PRASANNA KUMAR PATI VS	ADV ADV VS	// // 0
108	CONTC/0001336/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. HAREKRUSHNA DAS VS	ADV ADV VS	// // 0
109	CONTC/0001337/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. SARAT KUMAR LENKA VS	ADV ADV VS	// // 0
110	CONTC/0001338/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. PADMALOCHAN PANDA VS	ADV ADV VS	// // 0
111	CONTC/0001339/2023	SUBHANKAR MOHAPATRA, COMMNR., ROURKELA MUNICIPAL CORPORATION RABINDRANATH TRIPATHY VS	ADV ADV VS	// // 0
112	CONTC/0001340/2023	SATYABRATA SAHU, ADDL. CHIEF SECY. R AND DM DEPT. GHANSHYAMA BALIARSINGH VS	ADV ADV VS	// // 0
113	CONTC/0001341/2023	SATYABRATA SAHU, IAS RAKESH KUMAR MAHAKUD VS TRILOCHAN PRADHAN, CDMO AND PHO, ANUGUL	ADV ADV VS VS	// // 0 0

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114	CONTC/0001342/2023	RABINDRA BEHERA VS	RAGHUNATH SINGH VS	// ()
115	CONTC/0001343/2023	SWAGATA RAI, REGIONAL PROVIDENT FUND SATYA NANDA VS	COMMISSIONER, VABISYANIDHI BHAWAN, KHORDHA ADV. VS	// // ()
116	CONTC/0001344/2023	PUSA ZHULE MEKRO, PRINCIPAL CHIEF CONSERVATOR OF FOREST (K.L), ODISHA RAMAKANTA BHAL VS	ADV. VS	// // ()
117	CONTC/0001345/2023	SUSHANTA SUTAR JAYANTA KUMAR PANDA VS	RAGHUNATH SINGH VS	// // ()
118	CONTC/0001346/2023	SWAGATA RAI, REGIONAL PROVIDENT FUND BASANTI MAHARNA VS	COMMISSIONER, VABISYANIDHI BHAWAN, KHORDHA RAGHUNATH SINGH VS	// // ()
119	CONTC/0001347/2023	SWAGATA RAI, REGIONAL PROVIDENT FUND TRIBENI KUMAR MOHAPATRA VS	COMMISSIONER, VABISYANIDHI BHAWAN, KHORDHA DWARIKA PRASAD MOHANTY VS	// // ()
120	CONTC/0001348/2023	SUB COLLECTOR, PURI BIRABAR BHOI VS	ADV VS	// // ()
121	CONTC/0001349/2023	ASWTHY S, I.A.S. BIJAY KUMAR CHATTAR VS	ADV VS	// // ()
122	CONTC/0001350/2023	ASWTHY S, I.A.S. SUMIT KUMAR AGARWAL VS	ADV VS	// // ()
123	CONTR/0000011/2023	SRUTI KANTA ROUT SUNITA BARIK @ SUNITA JENA VS	ADV. VS	// // ()
124	CRLA/0000225/2023	VARUN GUNTUPALLI, IPS TUNA BEHERA VS	ASUTOSH TRIPATHY VS	// // ()
125	CRLA/0000226/2023	STATE OF ODISHA DIPTI SUNDAR BAIRIGANJAN	KEDAR CHANDRA SARANGI	// RANPUR /216 /2019

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126	CRLA/000227/2023	STATE OF ODISHA HARIHAR PRADHAN	DEVASHIS PANDA	// KHANDAPARA /162 /2020
		VS	VS	()
127	CRLA/000228/2023	STATE OF ODISHA RAJENDRA SAHU	SANTOSH KUMAR MAHANTY	// PURUSHOTTAMPUR /39 /2023
		VS	VS	()
128	CRLLP/000010/2023	STATE OF ODISHA STATE OF ODISHA	DILIP KUMAR MISRA, A.G.A	// BISOI /8 /2021
		VS	VS	()
129	CRLMA/000057/2023	ABHILASH MOHAKUD SACHITRA KUMAR ROUT	ADV.	// PARADEEP /104 /2017
		VS	VS	()
130	CRLMA/000058/2023	STATE OF ODISHA MD. AFASAL@MD. AFAJAL	BIBHU PRASAD MOHANTY	// RAJGANGPUR /90 /2022
		VS	VS	()
131	CRLMA/000059/2023	STATE OF ODISHA SASHIBHUSAN SAHOO	ADV.	// BHUBAN /145 /2014
		VS	VS	()
132	CRLMC/0001035/2023	STATE OF ODISHA KRUSHNA CHANDRA MOHANTY	PARTHA SARATHI NAYAK	// MALKANGIRI /577 /2021
		VS	VS	S.D.J.M.,MALKANGIRI(Malkangiri )
133	CRLMC/0001036/2023	STATE OF ODISHA KAILASH CHANDRA JAGDALA	NIRANJAN PANDA	GR/0001096/2021 BOUDH /182 /2021
		VS	VS	()
134	CRLMC/0001037/2023	STATE OF ODISHA MANU HATI	AJAYA KUMAR ROUT	// NILGIRI /260 /2015
		VS	VS	()
135	CRLMC/0001038/2023	STATE OF ODISHA DHARMENDRA KUMAR BAL	AJAYA KUMAR BARAL	// MAHILA P.S. BUXIBAZAR /77 /2020
		VS	VS	()
136	CRLMC/0001039/2023	STATE OF ODISHA SK.BASAR ALI@ALLI	SURYAKANTA DASH	// PATTAMUNDAI /14 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0001040/2023	STATE OF ODISHA BAPI SAHOO VS	ARJEET MISHRA VS	// BAIDESWAR /164 /2022 ()
138	CRLMC/0001041/2023	STATE OF ODISHA AJAY KUMAR SAHU VS	MANORANJAN KHATUA VS	// MAHILA P.S. BUXIBAZAR /19 /2022 ()
139	CRLMC/0001042/2023	STATE OF ODISHA BAGA@JUGAL DAS VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /243 /2022 ()
140	CRLMC/0001043/2023	STATE OF ODISHA BISHNUBRATA MISHRA VS	SATYABRATA DASH VS	// SEA BEACH /27 /2023 J.M.F.C.,PURI(Puri)
141	CRLMC/0001044/2023	STATE OF ODISHA DEBABRAT MISHRA VS	SATYABRATA DASH VS	GR/0000062/2023 SEA BEACH /27 /2023 J.M.F.C.,PURI(Puri)
142	CRLMC/0001045/2023	STATE OF ODISHA KISHORE PODH VS	BIJAYA KUMAR RAGADA VS	GR/0000062/2023 RENGALI (SAMBALPUR) /62 /2020 ()
143	CRLMC/0001046/2023	STATE OF ODISHA SRIKANTA GRAHACHARYA @ SIPU VS	BIJAYA KUMAR RAGADA VS	// BALIPATNA /76 /2017 ()
144	CRLMC/0001047/2023	STATE OF ODISHA AKSHAY KUMAR HINDIA VS	RAJIB LOCHAN PATTANAIK VS	// MALKANGIRI /18 /2012 ()
145	CRLMC/0001048/2023	STATE OF ODISHA SAMBIT RAY VS	AMBIKA PRASAD MISHRA VS	// MAHILA P.S. BUXIBAZAR /2 /2018 ()
146	CRLMC/0001049/2023	STATE OF ODISHA LALAN SAHA VS	AMULYA RATNA PANDA VS	// JALESWAR /57 /2023 ()
147	CRLMC/0001050/2023	STATE OF ODISHA BHASI@SUBASINI NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// TIKABALI /68 /2008 () //

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148	CRLMC/0001051/2023	RABI BHUSAN PRASAD VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /167 /2022 () //
149	CRLMC/0001052/2023	BISWARANJAN PATTANAİK VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	CUTTACK VIGILANCE /54 /2002 () //
150	CRLMC/0001053/2023	K. NAGESWAR RAO VS STATE OF ODISHA	IQBAL SHABIYA VS	GOPALPUR /177 /2022 () //
151	CRLMC/0001054/2023	M/S EDEN INFRAPROJECTS PRIVATE LTD. VS REPUBLIC OF INDIA(CBI)	PRITY SHAW VS	BALIAPAL /85 /2013 () //
152	CRLMC/0001055/2023	BHAGABAN SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	SIMULIA /30 /2019 () //
153	CRLMC/0001056/2023	KUBER DIGAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	PHULBANI SADAR /120 /2022 () //
154	CRLMC/0001057/2023	CHANDAN KUMAR DEHURY VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	DEOGARH /101 /2019 () //
155	CRLMC/0001058/2023	ARUN KUMAR BALIARSINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	BELAGARH /49 /2021 () //
156	CRLMC/0001059/2023	NARMADA DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	BELAGARH /51 /2021 () //
157	CRLMC/0001060/2023	UPENDRA PRADHANI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	BELAGARH /53 /2021 () //
158	CRLMC/0001061/2023	ATANU JENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	NIHALPRASAD /98 /2021 () //
159	CRLMC/0001062/2023	DR.JYOTSHANARANI PANDA	MANAS CHAND	TITILAGARH /108 /2017

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0001063/2023	NAROTTAN SAHOO	LAXMAN BHOI	OLATPUR /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0001064/2023	AMULYA KUMAR PRADHAN	DEBASNAN DAS	KRUSHNA PRASAD /113 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMC/0001065/2023	MANJU PATODIA	UMA CHARAN MISHRA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA(CBI)		//
163	CRLMC/0001066/2023	SHYAM SUNDAR PATODIA	UMA CHARAN MISHRA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA(CBI)		//
164	CRLMC/0001067/2023	SUMIT KUMAR AGARWAL	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0001068/2023	VARSHA AGARWAL	SUMIT KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0001069/2023	SIBA PRASAD SWAIN	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /849 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0001070/2023	BANITA SWAIN	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /849 /2022
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMC/0001071/2023	SATISH CHANDRA SAMAL	SURYAKANTA DWIBEDI	BHOGRAI /61 /1999
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0001072/2023	DIBAKAR SWAIN	ALOK KUMAR MOHAPATRA	JAGATSINGPUR /849 /2022
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0001073/2023	PRADEEP KUMAR PRADHAN	SURYAKANTA DWIBEDI	RANPUR /281 /2022
		VS	VS	()

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171	CRLMC/0001074/2023	STATE OF ODISHA PRAVAKAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// JAGATSINGPUR /849 /2022 ()
172	CRLMC/0001075/2023	STATE OF ODISHA RAGHUNATH SWAIN VS	ALOK KUMAR MOHAPATRA VS	// JAGATSINGPUR /849 /2022 ()
173	CRLMC/0001076/2023	STATE OF ODISHA AHALYA SWAIN VS	ALOK KUMAR MOHAPATRA VS	// JAGATSINGPUR /849 /2022 ()
174	CRLMC/0001077/2023	STATE OF ODISHA MANGAL DAS @ MANGAL @ BILA MANGAL DAS VS	GYANA RANJAN DHAL VS	// LAXMISAGAR P.S. /193 /2019 ()
175	CRLMP/0000395/2023	STATE OF ODISHA RAMA CHANDRA BEHERA VS	SAMIR KUMAR BEHERA VS	// /0 ()
176	CRLMP/0000396/2023	STATE OF ODISHA KANAKA LATA BEHERA VS	BIJAYA KUMAR RAGADA VS	// /0 ()
177	CRLMP/0000397/2023	STATE OF ODISHA BIPRA CHARAN BEHERA VS	MOHENDRA DALAI VS	// /0 ()
178	CRLMP/0000398/2023	STATE OF ODISHA JAYANTA KUMAR KHANDAYATRAY VS	S.MOHAPATRA VS	// /0 ()
179	CRLMP/0000399/2023	STATE OF ODISHA SAGAR MALIK VS	RAMAKANTA SAHOO VS	// /0 ()
180	CRLMP/0000400/2023	STATE OF ODISHA GAYATRI SAMAL VS	KAPILA CHARAN NAYAK VS	// /0 ()
181	CRLMP/0000401/2023	STATE OF ODISHA KISHORI MOHANTY VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// /0 () //



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182	CRLMP/0000402/2023	SHAKUNTALA NAYAK @ SHAKUNTALA PARIDA @ VS STATE OF ODISHA	<del>CHITTA</del> RANJAN DASH VS STATE OF ODISHA	//0 0 //
183	CRLMP/0000403/2023	BRUDABAN PANDI VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS STATE OF ODISHA	//0 0 //
184	CRLMP/0000404/2023	AJAYA KUMAR DIXIT @ DIKHIT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS STATE OF ODISHA	//0 0 //
185	CRP/0000008/2023	NARESH KUMAR AGRAWAL VS RAMESH KUMAR AGRAWAL	AMIT PRASAD BOSE VS RAMESH KUMAR AGRAWAL	// 0 //
186	LAA/0000009/2023	PANKAJINI MUND VS LAND ACQUISITION ZONE OFFICER, KALAHANDI COLLECTORATE	MOHENDRA KUMAR MOHAPATRO VS LAND ACQUISITION ZONE OFFICER, KALAHANDI COLLECTORATE	// 0 //
187	MACA/0000148/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SASMITA MOHAPATRA	SOMANATH KUMAR MOHANTY VS SASMITA MOHAPATRA	// 0 //
188	MACA/0000149/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS GOBINDA CHANDRA NAYAK	NITESH KUMAR MISHRA VS GOBINDA CHANDRA NAYAK	// 0 //
189	MACA/0000150/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS APARTI SAHOO	NITESH KUMAR MISHRA VS APARTI SAHOO	// 0 //
190	MACA/0000151/2023	NATIONAL INSURANCE CO. LTD. VS CHAKRADHAR NAYAK	SABITA RANJAN PATTNAIK VS CHAKRADHAR NAYAK	// 0 //
191	MACA/0000152/2023	KESHAB CHANDRA SHADANGI VS NATIONAL INSURANCE CO. LTD.	SOMANATH NANDA VS NATIONAL INSURANCE CO. LTD.	// 0 //
192	MATA/0000062/2023	SUSANTA SAHU VS SWARNA PRAVA SUBUDHI	PRABIR KUMAR RAY VS SWARNA PRAVA SUBUDHI	// 0 //
193	RPFAM/0000060/2023	MAHESWAR MAHARANA	KSHIROD KUMAR ROUT	//

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		VS	VS	0
194	RPFAM/000061/2023	PUJARANI SAHOO MERAJ HUSSAIN	UMA CHARAN MISHRA	//
		VS	VS	0
195	RSA/000077/2023	NAGMA ARA BEGUM PRAVAKAR SAHOO	DIBYARANJAN BEHERA	//
		VS	VS	0
196	RSA/000078/2023	HRUSHI MOHAKUD GEDDADA RAJ KUMAR	SOUMYA MISHRA	//
		VS	VS	0
197	RSA/000079/2023	DR. RAGHUNANN DAN MAHARANA SASI BISOI	Manoj Kumar Nayak	//
		VS	VS	0
198	RSA/000080/2023	SADHABANI NAIK PANKAJINI PATI	PRAFULLA KUMAR RATH	//
		VS	VS	0
199	RVWPET/000055/2023	SK. GULAM SADIK BISWANATH JENA	ARNAV DASH	//
		VS	VS	0
200	WA/0000356/2023	SECY., LAW DEPT. NARENDRA KUMAR MANDAL	AVIJIT PATNAIK	//
		VS	VS	0
201	WA/0000357/2023	DIRECTOR OF SECONDARY EDUCATION,ODISHA PRASANNA KUMAR PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
202	WA/0000358/2023	STATE OF ODISHA RATNAKAR SETHY	GYANA RANJAN SETHI	//
		VS	VS	0
203	WA/0000359/2023	STATE OF ODISHA NAGENDRA KUMAR BEURA	GYANA RANJAN SETHI	//
		VS	VS	0
204	WA/0000360/2023	STATE OF ODISHA STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0

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205	WA/0000361/2023	JYOTI RANJAN JENA SANJUKTA SAHOO VS	LAKSHMAN MISHRA VS	// // ()
206	WA/0000362/2023	THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR. BINODINI MALLICK VS	DR. PRASANTA KUMAR MISHRA VS	// // ()
207	WA/0000363/2023	ADDL. D.M., KANDHAMAL STATE OF ODISHA VS	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// // ()
208	WA/0000364/2023	NIRANJAN DASH STATE OF ODISHA VS	HARMOHAN DHAL,A.G.A VS	// // ()
209	WA/0000365/2023	GHANASHYAM SAHOO STATE OF ODISHA VS	HARMOHAN DHAL,A.G.A VS	// // ()
210	WA/0000366/2023	BIKRAM SAHU STATE OF ODISHA VS	HARMOHAN DHAL, A.G.A VS	// // ()
211	WA/0000367/2023	KANTARU SAHOO REGISTRAR, UTKALI UNIVERSITY VS	TARANANDA PATTANAYAK VS	// // ()
212	WA/0000368/2023	KRUSHNA CHANDRA DIKHIT CUTTACK DEVELOPMENT AUTHORITY VS	SANJIB SWAIN VS	// // ()
213	WP(C)/0005913/2023	DR. DEBASISH SAMAL BABULI SAHU VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
214	WP(C)/0005914/2023	KAILASH CHANDRA SAHOO RANJITA SINGH VS	TRILOCHAN PANIGRAHI VS	// // ()
215	WP(C)/0005915/2023	STATE OF ODISHA PADMANAVA RATHA VS	TRILOCHAN PANIGRAHI VS	// // ()
		STATE OF ODISHA		//

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216	WP(C)/0005916/2023	GHASIRAM BIBHAR VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
217	WP(C)/0005917/2023	GEJALA FIRDOSH VS TP CENTRAL ODISHA DISTRIBUTION LTD.,BBSR	VIVEKANAND JENA VS	// 0 //
218	WP(C)/0005918/2023	CHITTARANJAN MOHANTY VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
219	WP(C)/0005919/2023	PURNA CHANDRA KANUNGO VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
220	WP(C)/0005920/2023	PRAGNYA PRITAM JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
221	WP(C)/0005921/2023	VIMTAS SCHOOL OF PHARMACY, KORAPUT VS PHARMACY COUNCIL OF INDIA, NEW DELHI	AMITAV DAS VS	// 0 //
222	WP(C)/0005922/2023	PIDUGU NAGARAJU VS D.G. OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
223	WP(C)/0005923/2023	SWAPNARANI PANDA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //
224	WP(C)/0005924/2023	GOUTAM KUMAR PANDA VS COLLECTOR AND DIST.MAGISTRATE	MANAS PATI VS	// 0 //
225	WP(C)/0005925/2023	SHAJI G.S. VS D.G. OF POLICE, CRPF, NEW DELHI	SANGRAM KUMAR SINGH VS	// 0 //
226	WP(C)/0005926/2023	M/S R.D.ASSOCIATES, CUTTACK VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), DEPT. OF REVENUES, NEW DELHI	MUKESH AGARWAL VS	// 0 //
227	WP(C)/0005927/2023	RABINDRANATH SAHOO	HIMANSU SEKHAR DEO	//

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		VS	VS	0
228	WP(C)/0005928/2023	KAILASH CHANDRA SAHOO M/S ADHART SHIPPING PVT. LTD., SINGAPORE	MUKESH PANDA	//
		VS	VS	0
229	WP(C)/0005929/2023	UNION OF INDIA BINOD GOCHHAYAT	MANOJ KUMAR PANDA	//
		VS	VS	0
230	WP(C)/0005930/2023	STATE OF ODISHA SOMANATH NAIK	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
231	WP(C)/0005931/2023	STATE OF ODISHA PRADIPTA KISHORE PARIJA	ARABINDA TRIPATHY	//
		VS	VS	0
232	WP(C)/0005932/2023	STATE OF ODISHA GOPINATH SAHOO	TRILOCHAN BARIK	//
		VS	VS	0
233	WP(C)/0005933/2023	STATE OF ODISHA SATYABADI SAMAL	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
234	WP(C)/0005934/2023	STATE OF ODISHA PARASURAM BISWAL	PRABIR KUMAR RAY	//
		VS	VS	0
235	WP(C)/0005935/2023	STATE OF ODISHA DEBRAJ MOHANTY	MITHUN DAS	//
		VS	VS	0
236	WP(C)/0005936/2023	STATE OF ODISHA S.MRUTYUNJAYA PATRA	SUSANTA KUMAR DASH	//
		VS	VS	0
237	WP(C)/0005937/2023	STATE OF ODISHA B.VANAJAKSHI	SUSANTA KUMAR DASH	//
		VS	VS	0
238	WP(C)/0005938/2023	STATE OF ODISHA M/S AJIT KUMAR BISWAL, CUTTACK	BHABANI PRASAD MOHANTY	//
		VS	VS	0

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239	WP(C)/0005939/2023	THE DY. COMMNR. OF STATE TAX, CT AND GST CIRCLE, CUTTACK 1 KUMARI PANDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// // 0 //
240	WP(C)/0005940/2023	BUDUNKAILA NAGESWAR RAO SUBUDHI VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
241	WP(C)/0005941/2023	NEW INDIA AGENCY, DHENKANAL VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
242	WP(C)/0005942/2023	S.LAXMI BAI PATRA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
243	WP(C)/0005943/2023	CHAITAN SAMAL VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
244	WP(C)/0005944/2023	SALILA NAYAK VS UCO BANK, BALASORE	TARUN KUMAR PATTANAYAK VS	// 0 //
245	WP(C)/0005945/2023	BHAGIRATHI SWAIN VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
246	WP(C)/0005946/2023	KOKILA NAYAK VS STATE OF ODISHA	GOBARDHAN NAYAK VS	// 0 //
247	WP(C)/0005947/2023	HIMANI BAGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
248	WP(C)/0005948/2023	SARAT KUMAR DALEI VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
249	WP(C)/0005949/2023	RABINDRA KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //

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250	WP(C)/0005950/2023	PRAFULLA CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
251	WP(C)/0005951/2023	JAYA KRUSHNA SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
252	WP(C)/0005952/2023	MADHUSUDAN KHADANGA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
253	WP(C)/0005953/2023	BIRANCHI KISHORE NAYAK VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	// 0 //
254	WP(C)/0005954/2023	M/S MIHIR KUMAR MOHANTY, CUTTACK VS THE COMMNR., CT AND GST, ODISHA, CUTTACK	RAJESH MOHANTY VS	// 0 //
255	WP(C)/0005955/2023	PRAGNYA PRITAM JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
256	WP(C)/0005956/2023	M/S SANTOSH KUMAR SETHI VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
257	WP(C)/0005957/2023	KUMA PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
258	WP(C)/0005958/2023	KARUNAKAR MOHAPATRA VS SMRUTI REKHA SATAPATHY	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
259	WP(C)/0005959/2023	RAMA CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
260	WP(C)/0005960/2023	SARAT CHANDRA MOHARANA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
261	WP(C)/0005961/2023	NARESH CHANDRA GIRI	KHIROD CHANDRA MAJHI	//

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		VS	VS	0
262	WP(C)/0005962/2023	R.T.O., SUNDARGARH JUBAK MAJHI	SAMEER KUMAR DAS	//
		VS	VS	0
263	WP(C)/0005963/2023	STATE OF ODISHA LALIT MANDAL	BIDYALOK MOHAPATRA	//
		VS	VS	0
264	WP(C)/0005964/2023	STATE OF ODISHA ASHOK KUMAR RAY	KHIROD CHANDRA MAJHI	//
		VS	VS	0
265	WP(C)/0005965/2023	R.T.O., ANGUL PRATIMA NAYAK	SURYAKANTA DASH	//
		VS	VS	0
266	WP(C)/0005966/2023	STATE OF ODISHA AMAR BEHERA	SAMEER KUMAR DAS	//
		VS	VS	0
267	WP(C)/0005967/2023	STATE OF ODISHA RABINARAYAN BEHERA	RABI NARAYAN BEHERA	//
		VS	VS	0
268	WP(C)/0005968/2023	STATE OF ODISHA SATRU MALLICK	LAXMAN BHOI	//
		VS	VS	0
269	WP(C)/0005969/2023	STATE OF ODISHA PRAFULLA KUMAR SARANGI	GOPAL PRASAD JENA	//
		VS	VS	0
270	WP(C)/0005970/2023	THE PRINCIPAL SECY. TO GOVT. ENERGY DEPT. BBSR SUNDARAM HOME FINANCE LTD., CHENNAI	DEVI PRASAD TRIPATHY	//
		VS	VS	0
271	WP(C)/0005971/2023	THE DM CUM COLLECTOR, BALASORE KUMUDA CHANDRA DEHURY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
272	WP(C)/0005972/2023	STATE OF ODISHA ARUN KUMAR RAUTARAY	SARAT CHANDRA DASH	//
		VS	VS	0



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0005973/2023	STATE OF ODISHA GANESWAR PUHAN VS	NETRANANDA BISWAL VS	// // ()
274	WP(C)/0005974/2023	STATE OF ODISHA PREMAGHAN MISHRA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
275	WP(C)/0005975/2023	STATE OF ODISHA M/S PRADHAN TYRES,BHAROSA DEVELOPERS,PRAKASHI VS	KSHIROD KUMAR SAHOO VS	// // ()
276	WP(C)/0005976/2023	ADDITIONAL COMMISSIONER OF CT AND GST, SRINIVAS SWAIN VS	SUNDARGARH RANGE,ROURKELA NIRMAL RANJAN ROURTRAY VS	// // ()
277	WP(C)/0005977/2023	STATE OF ODISHA AJAYA KUMAR NATH VS	ASMIYA RANJAN MAJHI VS	// // ()
278	WP(C)/0005978/2023	MD, L AND T FINANCE LTD. MUMBAI AMITAV DAS VS	DURGESH NARAYAN RATH VS	// // ()
279	WP(C)/0005979/2023	STATE OF ODISHA SUBRAT BASA VS	DURGESH NARAYAN RATH VS	// // ()
280	WP(C)/0005980/2023	STATE OF ODISHA GAYADHAR MAHALIK VS	SUDHIR KUMAR MALLICK VS	// // ()
281	WP(C)/0005981/2023	STATE OF ODISHA PARSURAM SINGH @ GATAN VS	DURGESH NARAYAN RATH VS	// // ()
282	WP(C)/0005982/2023	STATE OF ODISHA TUNA @ KUNA MAHALIK VS	SUDHIR KUMAR MALLICK VS	// // ()
283	WP(C)/0005983/2023	STATE OF ODISHA SUBHASIS PADHI VS	DURGESH NARAYAN RATH VS	// // ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0005984/2023	KAMALA LOCHAN DOROA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
285	WP(C)/0005985/2023	MANORANJAN ROUSTRAY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
286	WP(C)/0005986/2023	SURESH KUMAR RANBIR VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
287	WP(C)/0005987/2023	SARTHAK MOHAPATRA VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	// 0 //
288	WP(C)/0005988/2023	M/S PRADHAN TYRES,BHAROSA DEVELOPERS,PRAKASH TRADING COMPANY SAHOO VS ADDITIONAL COMMISSIONER OF CT AND GST,ROURKELA	KSHIROD KUMAR SAHOO VS	// 0 //
289	WP(C)/0005989/2023	TILOTTAMA BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
290	WP(C)/0005990/2023	ADARSH KUMAR SAHU VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	// 0 //
291	WP(C)/0005991/2023	BIJAYA KUMAR MOHANTY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
292	WP(C)/0005992/2023	ARJUN PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
293	WP(C)/0005993/2023	GANDHARBA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
294	WP(C)/0005994/2023	M/S NIRMAN CONSTRUCTION, SUNDARGARH VS ODISHA STATE HOUSING BOARD	PRABODHA CHANDRA NAYAK VS	// 0 //
295	WP(C)/0005995/2023	ANITA RANI ROUT	SUKANTA KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0005996/2023	SUB REGISTRAR, HATADIHI SUKANTA CHANDRA PARIDA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
297	WP(C)/0005997/2023	STATE OF ODISHA RANGABATI SAHU	SUKANTA KUMAR NAYAK	//
		VS	VS	0
298	WP(C)/0005998/2023	STATE OF ODISHA DAMAYANTI MAJHI	BHOJARAJ SETH	//
		VS	VS	0
299	WP(C)/0005999/2023	COLLECTOR, NUAPADA SANDEEP ACHARYA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
300	WP(C)/0006000/2023	THE COMMNR. OF CT AND GST, CUTTACK MANOJ KUMAR BHOI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
301	WP(C)/0006001/2023	STATE OF ODISHA M/S PRADHAN TYRES, BHAROSA DEVELOPERS, PRASHANT KUMAR SAHOO	SHIROMATI SAHOO	//
		VS	VS	0
302	WP(C)/0006002/2023	ADDITIONAL COMMISSIONER OF CT AND GST (APPEAL), ROURKELA SHIBA PRASAD DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
303	WP(C)/0006003/2023	STATE OF ODISHA ANUP KUMAR PATNAIK	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0
304	WP(C)/0006004/2023	STATE OF ODISHA SISIR HATI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
305	WP(C)/0006005/2023	DYUTI MANI SWAIN SUDHIR KUMAR SAHOO	SASWATI MOHAPATRA	//
		VS	VS	0
306	WP(C)/0006006/2023	STATE OF ODISHA SANDHYA RANI BISWAL	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0

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307	WP(C)/0006007/2023	STATE OF ODISHA RAMAKANTA PRADHAN VS	PABITRA KUMAR BEHERA VS	// // ()
308	WP(C)/0006008/2023	STATE OF ODISHA SANDHYA RANI PANDA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
309	WP(C)/0006009/2023	STATE OF ODISHA BASANTI DAS VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
310	WP(C)/0006010/2023	STATE OF ODISHA MIHIR KUMAR PANDA VS	SOUBHAGYA SWAIN VS	// // ()
311	WP(C)/0006011/2023	THE COMMNR. OF CT AND GST, CUTTACK SAROJINI DAS VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
312	WP(C)/0006012/2023	STATE OF ODISHA GEETANJALI ROUT VS	KABIRAJ PRADHAN VS	// // ()
313	WP(C)/0006013/2023	STATE OF ODISHA KUMUDA KUMAR SUKLA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
314	WP(C)/0006014/2023	STATE OF ODISHA M/S AJANTHA BOREWELLS, ANGUL VS	UMESH CHANDRA BEHURA VS	// // ()
315	WP(C)/0006015/2023	JOINT COMMNR. OF STATE TAX APPEAL, ANGUL NARAYAN PRASAD NAYAK VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
316	WP(C)/0006016/2023	STATE OF ODISHA M/S.AJANTHA BOREWELLS, ANGUL VS	UMESH CHANDRA BEHURA VS	// // ()
317	WP(C)/0006017/2023	JOINT COMMNR. OF STATE TAX,TERRITORIAL RANGE, ANGUL SIBASIS NATH VS	UPASANA BAL VS	// // ()
		THE ADDL. CT AND GST OFFICER, MAYURBHANJ		//

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318	WP(C)/0006018/2023	MADHUSUDAN PRADHAN VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
319	WP(C)/0006019/2023	SAUDAMINI SATPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
320	WP(C)/0006020/2023	PADMANAV HOTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
321	WP(C)/0006021/2023	BIBEKANANDA NATH VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
322	WP(C)/0006022/2023	SUJIT KUMAR MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
323	WP(C)/0006023/2023	AMJAD KHAN VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
324	WP(C)/0006024/2023	HRUSHIKESH MALIK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
325	WP(C)/0006025/2023	BARGARH SUB DIVISIONAL HOUSE BUILDING CO OPERATIVE SOCIETY, BARGARH VS STATE OF ODISHA	PRAMITESH CHANDRA PATEL VS	// 0 //
326	WP(C)/0006026/2023	ASHMAN JANI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
327	WP(C)/0006027/2023	SARAT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
328	WP(C)/0006028/2023	ODISHA ABHIBHABAK MAHASANGHA, BBSR VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
329	WP(C)/0006029/2023	RANJIT KUMAR DASH	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0006030/2023	BSNL, A GOVT. OF INDIA ENTERPRISE, NEW DELHI M/S. SUN GREEN VALLEYS PVT.LTD, BBSR	KOUSIK ANANDA GURU	//
		VS	VS	0
331	WP(C)/0006031/2023	AO, AXIS BANK LTD. BBSR BASANTA KUMAR PANDA	BALADEV PANDA	//
		VS	VS	0
332	WP(C)/0006032/2023	STATE OF ODISHA PRAMODINI PAIKARAY	SUJATA JENA	//
		VS	VS	0
333	WP(C)/0006033/2023	STATE OF ODISHA ASHESH KUMAR JENA	VIVEKANANDA JENA	//
		VS	VS	0
334	WP(C)/0006034/2023	STATE OF ODISHA SARIT SUBHJIT HOTA	SUJATA JENA	//
		VS	VS	0
335	WP(C)/0006035/2023	SUB-COLLECTOR, PURI MANABHANJAN HOTA	SATYAJIT BEHERA	//
		VS	VS	0
336	WP(C)/0006036/2023	STATE OF ODISHA FAKIR CHARAN NAYAK	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
337	WP(C)/0006037/2023	STATE OF ODISHA PRADYUMNA KUMAR SWAIN	RAMAKANTA SARANGI	//
		VS	VS	0
338	WP(C)/0006038/2023	THE STATE OF ODISHA SACHIDANANDA SATAPATHY	RAMAKANTA SARANGI	//
		VS	VS	0
339	WP(C)/0006039/2023	THE STATE OF ODISHA KALIA GANJAN PATRA	GAGAN BIHARI SINGH	//
		VS	VS	0
340	WP(C)/0006040/2023	STATE OF ODISHA M/S PACIFIC SHIPPING SERVICES, MUMBAI	ANIRUDH SANGANERIA	//
		VS	VS	0

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341	WP(C)/0006041/2023	PRADIP PORT TRUST, JAGATSINGHPUR BIKRAM KESHARI MATAGAJASINGH VS THE STATE OF ODISHA	RAMAKANTA SARANGI VS	// // 0 //
342	WP(C)/0006042/2023	JALADHAR BEHERA VS SUB-COLLECTOR, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //
343	WP(C)/0006043/2023	M/S.RAMCIDES CROP SCIENCE PVT. LTD. CUTTACKMD. VS STATE OF ODISHA	GOLAM MADANI VS	// 0 //
344	WP(C)/0006044/2023	PARAMESWAR BAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
345	WP(C)/0006045/2023	JAJATI KESHARI DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
346	WP(C)/0006046/2023	BIKRAM KESARI DAS VS UNION OF INDIA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
347	WP(C)/0006047/2023	JAYA KRUSHNA BISHOYI VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
348	WP(C)/0006048/2023	M/S.MAA SANTOSHI AGRI ENGINEERING, KHURDA VS BANK OF BARODA, BBSR	DIGAMBAR SETHI VS	// 0 //
349	WP(C)/0006049/2023	RAMA CHANDRA ACHARYA VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
350	WP(C)/0006050/2023	DEBI PRASAD DASH VS UNION OF INDIA	SOUMYA MISHRA VS	// 0 //
351	WP(C)/0006051/2023	S.K.SAHUJAN VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //

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352	WP(C)/0006052/2023	JYATSNAMAYEE PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
353	WP(C)/0006053/2023	ROURKELA STEEL PLANT, SUNDARGARH VS THE CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH	RUPESH KUMAR KANUNGO VS	// () //
354	WP(C)/0006054/2023	SANATAN BISWAL VS THE STATE OF ODISHA	SAPAN KUMAR PAL VS	// () //
355	ABLAPL/0002052/2023	SUMAN DALAI VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /50 /2023 () //
356	ABLAPL/0002053/2023	SNEHALATA PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /267 /2022 () //
357	ABLAPL/0002054/2023	JAMBESWARA PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	SEA BEACH /32 /2023 () //
358	ABLAPL/0002055/2023	ABISHEK MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANJANAGAR /512 /2021 () //
359	ABLAPL/0002056/2023	HARISH CHANDRA MOHANTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KARANJIA /63 /2023 () //
360	ABLAPL/0002057/2023	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	K.NUAGOAN /100 /2022 () //
361	ABLAPL/0002058/2023	ASHOK SETHY @ ASHOK KUMAR SETHY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /68 /2023 () //
362	ABLAPL/0002059/2023	SARATA NAIK @ SARATA CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KAMAKHYANAGAR /51 /2023 () //
363	ABLAPL/0002060/2023	KURMIN BUDHIRAM	SOUMYA KANTA TRIPATHY	MALGODOWN /21 /2023



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0002061/2023	STATE OF ODISHA TRILOCHAN JENA	ARJEET MISHRA	// JAJPUR ROAD /67 /2023
		VS	VS	()
365	ABLAPL/0002062/2023	STATE OF ODISHA PRAKASH DEEP @ MANGALU DEEP	ANAM CHARAN PANDA	// PATNAGARH /25 /2023
		VS	VS	()
366	ABLAPL/0002063/2023	STATE OF ODISHA SANTOSH DAS	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /28 /2023
		VS	VS	()
367	ABLAPL/0002064/2023	STATE OF ODISHA BINOD KUMAR MAHAKUL @ MAHAKUD	SUSANTA KUMAR TRIPATHY	// / /0
		VS	VS	()
368	ABLAPL/0002065/2023	STATE OF ODISHA MANORANJAN JENA @ MANGALIA	SMRUTI RANJAN MOHAPATRA	// BALIAPAL /142 /2022
		VS	VS	()
369	ABLAPL/0002066/2023	STATE OF ODISHA AMBIKA BALIARSINGH @ AMBIKA SUNDARAY	BIDESH RANJAN BEHERA	// JODAPADAR /31 /2023
		VS	VS	()
370	ABLAPL/0002067/2023	STATE OF ODISHA GOURANGA SAHOO @ SANDA	GOPINATH MISHRA	// TANGI /32 /2023
		VS	VS	()
371	ABLAPL/0002068/2023	STATE OF ODISHA ASHIS KUMAR PARIDA	SUBHANKAR ROUT	// SAHID NAGAR P.S. /12 /2022
		VS	VS	()
372	ABLAPL/0002069/2023	STATE OF ODISHA JAYANTA KUMAR SATAPATHY	DR. SUSANTA KUMAR KANUNGO	// BALIKUDA /439 /2022
		VS	VS	()
373	ABLAPL/0002070/2023	STATE OF ODISHA SANJAY@ SUNAJ PATTANAIAK	SATYA RANJAN MULIA	// ANGUL SADAR PS /55 /2023
		VS	VS	()
374	ABLAPL/0002071/2023	STATE OF ODISHA NRUSHINGHA CHARAN SAHOO	SATYA RANJAN MULIA	// ANGUL SADAR PS /56 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0002072/2023	STATE OF ODISHA PURNA CHANDRA BEHERA VS	ARJEET MISHRA VS	// KOREI /5 /2023 ()
376	ABLAPL/0002073/2023	STATE OF ODISHA DUKHILAL GUPTA VS	RAJEET ROY VS	// JAGATPUR /66 /2023 ()
377	ABLAPL/0002074/2023	STATE OF ODISHA ANUP KUMAR SAMAL VS	SRINIBAS SAHOO VS	// BADACHANA /26 /2023 ()
378	ABLAPL/0002075/2023	STATE OF ODISHA AGUDUMUDI UGENDRA @ A.KUMARSWAMI @ AUTS VS	<del>SRINIBAS SAHOO</del> VS	// PARLAKHEMUNDI /26 /2023 ()
379	ABLAPL/0002076/2023	STATE OF ODISHA NILADRI PRUSTY VS	BHABANI SHANKAR DASPARIDA VS	// AGARAPADA /19 /2021 ()
380	ABLAPL/0002077/2023	STATE OF ODISHA KRISHNA MOHAN RAO VS	AMRITA MISHRA VS	// KHANDAGIRI P.S. /37 /2019 ()
381	ABLAPL/0002078/2023	STATE OF ODISHA GAGAN MALLIK VS	BISWORANJAN SWAIN VS	// SABARANG /22 /2023 ()
382	ABLAPL/0002079/2023	STATE OF ODISHA DILLIP BEHERA @ DILLIP KUMAR BEHERA VS	UMAKANT SAHOO VS	// DASPALLA /35 /2023 ()
383	ABLAPL/0002080/2023	STATE OF ODISHA ATANU KUMAR PATRA VS	SUKANTA KUMAR NAYAK VS	// BHADRAK TOWN /371 /2022 ()
384	ABLAPL/0002081/2023	STATE OF ODISHA MANOJ KUMAR MALLICK VS	GOPAL KRUSHNA MOHANTY VS	// AUL /303 /2022 ()
385	ABLAPL/0002082/2023	STATE OF ODISHA SK. MUSTAKIM @ SK. MUSTAFA VS STATE OF ODISHA	SAMAYA KUMAR RAY VS	// BRAMHA BARADA /4 /2023 () //

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386	ABLAPL/0002083/2023	BIRANCHI BARIHA VS STATE OF ODISHA	CHANDRA SHEKHAR MISHRA VS	BOLANGIR SADAR /65 /2023 () //
387	ABLAPL/0002084/2023	SRIDHAR BALIARSINGH @ BALIYARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /47 /2023 () //
388	ABLAPL/0002085/2023	SIKU @ SANGRAM KESHARI GHADEI VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KOREI /45 /2023 () //
389	ABLAPL/0002086/2023	SUKANTA PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /267 /2022 () //
390	ABLAPL/0002087/2023	SUSANTA KUMAR NAYAK @ SUSHANT NAYAK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	NIALI /268 /2022 () //
391	ABLAPL/0002088/2023	ARABINDA MAINTI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	DHAULI PS /97 /2022 () //
392	ABLAPL/0002089/2023	DILIP SETHI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	BALIMI /47 /2023 () //
393	ABLAPL/0002090/2023	BINODINI ACHARYA VS STATE OF ODISHA	EKTA AGRAWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /44 /2023 () //
394	ABLAPL/0002091/2023	DINESH MALLICK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	/ /0 () //
395	ABLAPL/0002092/2023	BIKRAM KESHARI SUR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /23 /2023 () //
396	ABLAPL/0002093/2023	AJIT SAMAL VS STATE OF ODISHA	SUMAN ROUSTRAY VS	CHANDRASEKHARPUR /35 /2023 () //
397	ABLAPL/0002094/2023	RABIN DAS	SAROJ KUMAR DASH	BHUBAN /49 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0002095/2023	STATE OF ODISHA BISHNU PRIYA MOHANTY	SURYANARAYAN BISWAL	// PURI SADAR /29 /2023
		VS	VS	()
399	ABLAPL/0002096/2023	STATE OF ODISHA KAILASH CHANDRA PATRA	PRAVAT RANJAN SUTAR	// CUTTACK SADAR /723 /2021
		VS	VS	()
400	ABLAPL/0002097/2023	STATE OF ODISHA SAROJ KUMAR SWAIN	PRAKASH KUMAR PRATAP	// CHOUDWAR /51 /2023
		VS	VS	()
401	ABLAPL/0002098/2023	STATE OF ODISHA BABU @ BABULAL SAHOO	ASHOK KUMAR PATTNAIK	// NADANAKANAN P.S. /22 /2023
		VS	VS	()
402	ABLAPL/0002099/2023	STATE OF ODISHA KAILASH CHANDRA NAYAK	SUNIL KUMAR PALAI	// GOSANINUAGAM /32 /2023
		VS	VS	()
403	ABLAPL/0002100/2023	STATE OF ODISHA SUNIL KUMAR MOHANTY	SANJAY KUMAR BEHERA	// CHANDRASEKHARPUR /524 /2022
		VS	VS	()
404	ABLAPL/0002101/2023	STATE OF ODISHA BADAL SAHOO @ RAHUL SAHOO	PRANAYA SWAIN	// MANCHESWAR P.S. /456 /2022
		VS	VS	()
405	ABLAPL/0002102/2023	STATE OF ODISHA RASMI RANJAN JENA	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /28 /2023
		VS	VS	()
406	ABLAPL/0002103/2023	STATE OF ODISHA BIRBAR SUNDARAY @ BIRUPA SUNDARAY	BIDESH RANJAN BEHERA	// JODAPADAR /31 /2023
		VS	VS	()
407	ABLAPL/0002104/2023	STATE OF ODISHA ABINASH DASH	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()
408	ABLAPL/0002105/2023	STATE OF ODISHA AZARUDDIN KHAN	BAIJAYANTI MOHANTY	// BHADRAK TOWN /100 /2023
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
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		STATE OF ODISHA		
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# ORISSA HIGH COURT

MISC CASES FILED on :24/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 WPC(OAS)/47/2017	ABHIMANYU TRIPATHY-MP	M/S D.K. PANDA, A.K.MISHRA
2	3/2023 ARBP/47/2022	M/S. PARADEEP PHOSPHATES LTD. (M/S. ADVENTZ GROUP) RUESTHOKA PUNNSO MP	
3	13/2023 ARBA/1/2023	SURESH CHANDRA MISHRA-MP	SANTOSH KUMAR PATTANAİK
4	15/2023 WPC(OA)/364/2019	YAKUB KHAN-MP	M/S NIROJ KUMAR MAHAPATRA
5	16/2023 WPC(OA)/2665/2016	ALEKHA KUMAR PANIGRAHI-MP	
6	32/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
7	32/2023 LAA/9/2023	PANKAJINI MUND-MP	MOHENDRA KUMAR MOHAPATRO
8	33/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
9	34/2023 SA/127/2002	NARAHARI DAS-MP	M/S.MAHESWAR.MOHANTY
10	35/2023 SA/61/1992	HALADHAR ROUT-MP	
11	49/2023 WPC(OAC)/52/2014	BHAGYADHAR PRADHAN-MP	CHITTARANJAN MISRA
12	50/2023 WPC(OAC)/52/2014	BHAGYADHAR PRADHAN-MP	M/S.HARA PRASAD RATH
13	51/2023 WPC(OAC)/3828/2015	DURYODHAN BEHERA-MP	DR J.K LENKA
14	58/2023 CMAPL/156/2023	ANANTA KUMAR ROUT-MP	PITAMBAR BEHERA
15	65/2023 RPFAM/61/2023	MERAJ HUSSAIN-MP	UMA CHARAN MISHRA
16	65/2023 CONTC/7104/2022	CHANDRASINGH BAHLA-MP	M/S.BABITA KU. PATTNAİK
17	66/2023 RPFAM/61/2023	MERAJ HUSSAIN-MP	UMA CHARAN MISHRA
18	66/2023 CONTC/4159/2022	HARIHAR BINDHANI-MP	SATYABRATA MOHANTY 1
19	67/2023 CONTC/662/2023	SURENDRA KUMAR MOHARANA-MP	
20	68/2023 RVWPET/55/2023	BISWANATH JENA-MP	ARNAV DASH
21	74/2023 MATA/268/2022	KEDARNATHA PANDA-MP	BYOMAKESH TRIPATHY
22	76/2023 CRLMP/403/2023	BRUDABAN PANDI-MP	TAPAS KUMAR ACHARYA
23	142/2023 CRLREV/464/2018	PRAMOD KU.SWAIN-MP	
24	143/2023 CRLREV/419/2021	KRUSHNA CHANDRA PATTNAYAK-MP	DEVASHIS PANDA
25	184/2023 RSA/78/2023	GEDDADA RAJ KUMAR-MP	SOUMYA MISHRA
26	185/2023	GEDDADA RAJ KUMAR-MP	SOUMYA MISHRA

27	RSA/78/2023 186/2023	PANKAJINI PATI-MP	PRAFULLA KUMAR RATH
28	RSA/80/2023 199/2023	KAMALAKANTA BISWAL-MP	ANUPAM DASH
29	CMP/404/2021 200/2023	ASALI PRADHAN-MP	SUBRATA PANDA
30	CMP/1552/2014 201/2023	PANCHANAN MOHANTY-MP	SWARUP PATTNAIK
31	CMP/1184/2022 202/2023	PAPALA SYAMALA @ P.SHYAMALA-MP	NIRANJAN SWAIN
32	CMP/205/2023 203/2023	RANJITA BARIK-MP	SUKANTA KUMAR NAYAK
33	CMP/207/2023 204/2023	PRABHABATI PADHAN-MP	AMIT PRASAD BOSE
34	CMP/208/2023 205/2023	SASMITA NAIK-MP	BISWARANJAN MAHARATHA
35	CMP/209/2023 206/2023	JUGUN TAJAN-MP	PRAFULLA KUMAR RATH
36	CMP/210/2023 271/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	PRANOSH KUMAR MOHANTY
37	MACA/148/2023 272/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	PRANOSH KUMAR MOHANTY
38	MACA/148/2023 273/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
39	MACA/142/2023 274/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
40	MACA/143/2023 275/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
41	MACA/144/2023 276/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
42	MACA/151/2023 330/2023	ranjan kumar padhi-MP	
43	BLAPL/2974/2018 331/2023	RAKESH KUMAR MALLIK-MP	AMULYA RATNA PANDA
44	BLAPL/12071/2022 332/2023	SK. RAJA @ RAJU-MP	
45	BLAPL/12108/2022 333/2023	BHAGU @ BHAGIA @ BHAGABAN MALLIK-MP	PRASANNA KUMAR MOHANTY, T.K.MOHANTY, D.K.
46	BLAPL/13071/2022 334/2023	BIJU MAHAKUL-MP	AKSHAYA KUMAR SAHOO
47	BLAPL/9971/2022 335/2023	ADIL MAHAMMED-MP	
48	BLAPL/1827/2022 336/2023	RATNAKAR MAJHI-MP	SURYA KANTA PRADHAN
49	BLAPL/983/2023 463/2023	MD. RIYAZ ALI @ RIYAZ ALI-MP	
50	ABLAPL/16627/2022 464/2023	RAGHU NANDAN SAHU-MP	
51	ABLAPL/1147/2023 465/2023	PULLIN MOHANTY-MP	
52	ABLAPL/12018/2022 466/2023	AJAYA NAHA-MP	AJIT KUMAR PANDA
53	ABLAPL/14467/2022 467/2023	NIRANJAN TRIPATHY-MP	
54	ABLAPL/1206/2023 468/2023	AKASH KUMAR MISHRA-MP	
55	ABLAPL/15006/2021 469/2023	DUSMANTA SAMANTARAY-MP	
56	ABLAPL/940/2023 470/2023	RAMESH PRATIHARI-MP	
57	ABLAPL/9440/2022 471/2023	JITENDRA KUMAR PRADHAN-MP	
	ABLAPL/6570/2021		

58	472/2023 CRLA/225/2023	TUNA BEHERA-MP	ASUTOSH TRIPATHY
59	472/2023 ABLAPL/1165/2023	DAMODAR SAHOO-MP	PRAKASH CHANDRA MISHRA
60	473/2023 ABLAPL/1416/2023	SUNIL KUMAR MOHANTY-MP	
61	473/2023 CRLA/225/2023	TUNA BEHERA-MP	ASUTOSH TRIPATHY
62	474/2023 CRLA/226/2023	DIPTI SUNDAR BAIRIGANJAN-MP	KEDAR CHANDRA SARANGI
63	475/2023 CRLA/226/2023	DIPTI SUNDAR BAIRIGANJAN-MP	KEDAR CHANDRA SARANGI
64	476/2023 CRLA/804/2022	GOBARDHAN NAYAK-MP	GOBARDHAN NAYAK
65	477/2023 CRLA/1185/2022	CHITTARANJAN DASH@TUNU-MP	DEBASNAN DAS
66	478/2023 CRLA/227/2023	HARIHAR PRADHAN-MP	DEVASHIS PANDA
67	479/2023 CRLA/35/2021	SUSANTA KUMAR JENA-MP	ABHISHEK DASH
68	480/2023 CRLA/227/2023	HARIHAR PRADHAN-MP	DEVASHIS PANDA
69	481/2023 CRLA/154/2023	E.JITENDRA REDDY-MP	NRUSINGHA NANDA MAHAPATRA
70	482/2023 CRLA/480/2016	PAGAL PANDAB-MP	M/S.SARAT KUMAR JENA, MR.A.MOHANTY
71	483/2023 CRLA/618/2022	SURAJ@SURYAMANI MAHARANA-MP	SARADA PRASAD DASH
72	484/2023 CRLA/239/2017	BHABESH NAYAK-MP	MR.SUBRAT KAR M/S.BIJAYALAXMI TRIPATHY MR.D
73	723/2023 CRLMC/1038/2023	DHARMENDRA KUMAR BAL-MP	AJAYA KUMAR BARAL
74	724/2023 CRLMC/1040/2023	BAPI SAHOO-MP	ARIJEET MISHRA
75	725/2023 CRLMC/2276/2011	MD.JAULLA@JAWALA-MP	
76	726/2023 CRLMC/1041/2023	AJAY KUMAR SAHU-MP	MANORANJAN KHATUA
77	728/2023 CRLMC/525/2023	KUNU KARA-MP	
78	729/2023 CRLMC/1048/2023	SAMBIT RAY-MP	AMBIKA PRASAD MISHRA
79	730/2023 CRLMC/3885/2022	AYAS KANTA MOHARANA-MP	HRUDANANDA MOHAPATRA
80	731/2023 CRLMC/1053/2023	K. NAGESWAR RAO-MP	IQBAL SHABIYA
81	732/2023 CRLMC/1054/2023	M/S EDEN INFRAPROJECTS PRIVATE LTD.-MP	PRITY SHAW
82	733/2023 CRLMC/112/2023	GIRIJA SANKAR MISHRA-MP	
83	734/2023 CRLMC/1056/2023	KUBER DIGAL-MP	LINGARAJ SARANGI
84	735/2023 CRLMC/1057/2023	CHANDAN KUMAR DEHURY-MP	HIMANSHU SEKHAR MISHRA
85	736/2023 CRLMC/1062/2023	DR.JYOTSHANARANI PANDA-MP	MANAS CHAND
86	737/2023 CRLMC/499/2023	JASODA BEHERA-MP	PRAKASH CHANDRA MISHRA
87	738/2023 CRLMC/1064/2023	AMULYA KUMAR PRADHAN-MP	DEBASNAN DAS
88	739/2023 CRLMC/1065/2023	MANJU PATODIA-MP	UMA CHARAN MISHRA
89	740/2023	SHYAM SUNDAR PATODIA-MP	UMA CHARAN MISHRA



90	CRLMC/1066/2023 741/2023	SHYAM SUNDAR PATODIA-MP	UMA CHARAN MISHRA
91	CRLMC/1066/2023 742/2023	SATISH CHANDRA SAMAL-MP	SURYAKANTA DWIBEDI
92	CRLMC/1071/2023 743/2023	PRADEEP KUMAR PRADHAN-MP	SURYAKANTA DWIBEDI
93	CRLMC/1073/2023 904/2023	PRASANNA KUMAR PRADHAN-MP	GYANA RANJAN SETHI
94	WA/357/2023 905/2023	RATNAKAR SETHY-MP	GYANA RANJAN SETHI
95	WA/358/2023 906/2023	NAGENDRA KUMAR BEURA-MP	GYANA RANJAN SETHI
96	WA/359/2023 907/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
97	WA/360/2023 908/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
98	WA/360/2023 909/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
99	WA/360/2023 910/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
100	WA/10/2023 911/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
101	WA/364/2023 912/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
102	WA/364/2023 913/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
103	WA/363/2023 914/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
104	WA/363/2023 915/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
105	WA/363/2023 916/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
106	WA/365/2023 917/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
107	WA/365/2023 918/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A
108	WA/366/2023 919/2023	STATE OF ODISHA-MP	HARMOHAN DHAL, A.G.A
109	WA/366/2023 920/2023	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
110	WA/806/2020 921/2023	REGISTRAR, UTKALI UNIVERSITY-MP	TARANANDA PATTANAYAK
111	WA/367/2023 922/2023	CUTTACK DEVELOPMENT AUTHORITY-MP	SANJIB SWAIN
112	WA/368/2023 923/2023	MADAN M.SANBAD-MP	DINESH KUMAR MOHANTY
113	WA/347/2023 2572/2023	BABULI SAHU-MP	HIMANSU SEKHAR SATAPATHY
114	WP(C)/5913/2023 2573/2023	BAIDHAR HEMBRAM-MP	SURENDRA NATH PANDA
115	WP(C)/14953/2020 2574/2023	VIMTAS SCHOOL OF PHARMACY, KORAPUT-MP	AMITAV DAS
116	WP(C)/5921/2023 2575/2023	SWAPNARANI PANDA-MP	SANGRAM KUMAR SINGH
117	WP(C)/5923/2023 2576/2023	M/S R.D.ASSOCIATES, CUTTACK-MP	MUKESH AGARWAL
118	WP(C)/5926/2023 2577/2023	RABINDRANATH SAHOO-MP	HIMANSU SEKHAR DEO
119	WP(C)/5927/2023 2578/2023	PRADEEP KU.MOHAPATRA-MP	
120	WP(C)/12677/2004 2579/2023	PRASANTA KUMAR PATRA-MP	ANJAN KUMAR BISWAL
	WP(C)/36333/2022		

121	2580/2023 WP(C)/5928/2023	M/S ADHART SHIPPING PVT. LTD., SINGAPORE-MP	MUKESH PANDA
122	2581/2023 WP(C)/5928/2023	M/S ADHART SHIPPING PVT. LTD., SINGAPORE-MP	MUKESH PANDA
123	2582/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
124	2583/2023 WP(C)/5934/2023	PARASURAM BISWAL-MP	AMIYA RANJAN SETHY
125	2584/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
126	2585/2023 WP(C)/2547/2022	ADITYA PRASAD PRADHAN-MP	UPENDRA KUMAR SAMAL
127	2586/2023 WP(C)/5938/2023	M/S AJIT KUMAR BISWAL, CUTTACK-MP	BHABANI PRASAD MOHANTY
128	2587/2023 WP(C)/5944/2023	SALILA NAYAK-MP	TARUN KUMAR PATTANAYAK
129	2588/2023 WP(C)/12095/2018	PRAFULLA BISWAL-MP	M/S.PRADEEP KUMAR DAS
130	2589/2023 WP(C)/5947/2023	HIMANI BAGH-MP	KUNAL KUMAR SWAIN
131	2590/2023 WP(C)/6093/2019	VISA STEEL LTD.-MP	M/S.PARTHA MUKHERJI
132	2591/2023 WP(C)/5148/2023	UMESH CHANDRA DASH-MP	
133	2592/2023 WP(C)/5958/2023	KARUNAKAR MOHAPATRA-MP	KISHORE CHANDRA RAJGURU MOHAPATRA
134	2593/2023 WP(C)/5956/2023	M/S SANTOSH KUMAR SETHI-MP	KSHIROD KUMAR SAHOO
135	2594/2023 WP(C)/5962/2023	JUBAK MAJHI-MP	SAMEER KUMAR DAS
136	2595/2023 WP(C)/10901/2015	PRASANT KUMAR SEN-MP	
137	2596/2023 WP(C)/5968/2023	SATRU MALLICK-MP	LAXMAN BHOI
138	2597/2023 WP(C)/32402/2022	ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BILASIPUR-MP	ABHIRAM MOHANTY
139	2598/2023 WP(C)/11144/2022	BINAYAK SUBUDHI-MP	SANGRAM KESHARI JENAMANI
140	2599/2023 WP(C)/35612/2022	NARAYAN MISHRA-MP	
141	2600/2023 WP(C)/35604/2022	SONU PRATAP PUROHIT-MP	
142	2601/2023 WP(C)/34547/2022	BHAKTA CHARAN DASH-MP	
143	2602/2023 WP(C)/5816/2023	BHARATI DEI-MP	JITENDRA KUMAR MISHRA (2)
144	2603/2023 WP(C)/3820/2023	BIDHUBHUSAN NAYAK-MP	PRATIK DASH
145	2604/2023 WP(C)/3891/2023	DURGA PRASANNA DEY-MP	DURGESH NARAYAN RATH
146	2605/2023 WP(C)/5978/2023	AMITAV DAS-MP	DURGESH NARAYAN RATH
147	2606/2023 WP(C)/4090/2023	SHAILABALA NAYAK-MP	SHIB SHANKAR MOHANTY
148	2607/2023 WP(C)/5979/2023	SUBRAT BASA-MP	DURGESH NARAYAN RATH
149	2608/2023 WP(C)/1861/2023	SRINIVAS GIRI-MP	
150	2609/2023 WP(C)/1434/2023	ABHAYA KUMAR PATTNAIK-MP	
151	2610/2023 WP(C)/5981/2023	PARSURAM SINGH @ GATAN-MP	DURGESH NARAYAN RATH
152	2611/2023	KAILASH CHANDRA SETHY-MP	

153	WP(C)/23974/2022 2612/2023	M/S PRADHAN TYRES,BHAROSA DEVELOPERS,PRAGATI KISHINOPKUMAR SAHOO	KRANSHOKUMAR SAHOO
154	WP(C)/5975/2023 2613/2023	MANORANJAN ROURAY-MP	SUBHASREE MOHANTY
155	WP(C)/5985/2023 2614/2023	SARTHAK MOHAPATRA-MP	PRIYADARSHINEE BIJAYALAXMI DAS
156	WP(C)/5987/2023 2615/2023	TILOTTAMA BEHERA-MP	PRAFULLA CHANDRA DAS
157	WP(C)/5989/2023 2616/2023	ADARSH KUMAR SAHU-MP	PRIYADARSHINEE BIJAYALAXMI DAS
158	WP(C)/5990/2023 2617/2023	M/S PRADHAN TYRES,BHAROSA DEVELOPERS,PRAGATI KISHINOPKUMAR SAHOO	KRANSHOKUMAR SAHOO
159	WP(C)/5988/2023 2618/2023	ARJUN PANDA-MP	SAMIR KUMAR MISHRA
160	WP(C)/5992/2023 2619/2023	SANDEEP ACHARYA-MP	PRABODHA CHANDRA NAYAK
161	WP(C)/5999/2023 2620/2023	MANOJ KUMAR BHOI-MP	HRUDANANDA MOHAPATRA
162	WP(C)/6000/2023 2621/2023	M/S PRADHAN TYRES, BHAROSA DEVELOPERS,PRAGATI KISHINOPKUMAR SAHOO	KRANSHOKUMAR SAHOO
163	WP(C)/6001/2023 2622/2023	M/S NU VISTA LIMITED,-MP	CHITTA RANJAN DAS
164	WP(C)/6842/2021 2623/2023	MIHIR KUMAR PANDA-MP	SOUBHAGYA SWAIN
165	WP(C)/6010/2023 2624/2023	M/S.AJANTHA BOREWELLS, ANGUL-MP	UMESH CHANDRA BEHURA
166	WP(C)/6016/2023 2625/2023	M/S AJANTHA BOREWELLS, ANGUL-MP	UMESH CHANDRA BEHURA
167	WP(C)/6014/2023 2626/2023	M/S MECON LTD.-MP	TANMAY MISHRA
168	WP(C)/18114/2022 2627/2023	M/S AJIT KUMAR BISWAL, CUTTACK-MP	BHABANI PRASAD MOHANTY
169	WP(C)/5938/2023 2628/2023	M/S MECON LTD.-MP	TANMAY MISHRA
170	WP(C)/18116/2022 2629/2023	M/S MECON LTD.-MP	TANMAY MISHRA
171	WP(C)/18117/2022 2630/2023	M/S MECON LTD.-MP	TANMAY MISHRA
172	WP(C)/18118/2022 2631/2023	PRAFULLA KUMAR SARANGI-MP	GOPAL PRASAD JENA
173	WP(C)/5969/2023 2632/2023	SUBRATA KUMAR SWAIN-MP	DILIP KUMAR PATNAIK
174	WP(C)/385/2021 2633/2023	ASHMAN JANI-MP	ARUN KUMAR PATRA
175	WP(C)/6026/2023 2634/2023	BARGARH SUB DIVISIONAL HOUSE BUILDING CO OPERATIVE SOCIETY ANDA BARGARH-MP	ATKINSOBIYANANDA BARGARH
176	WP(C)/6025/2023 2635/2023	ARUN KUMAR JENA-MP	
177	WP(C)/30472/2022 2636/2023	M/S. SUN GREEN VALLEYS PVT.LTD, BBSR-MP	KOUSIK ANANDA GURU
178	WP(C)/6030/2023 2637/2023	ASHESH KUMAR JENA-MP	VIVEKANANDA JENA
179	WP(C)/6033/2023 2638/2023	M/S PACIFIC SHIPPING SERVICES, MUMBAI-MP	ANIRUDH SANGANERIA
180	WP(C)/6040/2023 2639/2023	M/S.RAMCIDES CROP SCIENCE PVT. LTD. CUTTACK-MP	MD. GOLAM MADANI
181	WP(C)/6043/2023 2640/2023	PARAMESWAR BAL-MP	JAYAKRISHNA MOHAPATRA
182	WP(C)/6044/2023 2641/2023	JAJATI KESHARI DAS-MP	AMIT PRASAD BOSE
183	WP(C)/6045/2023 2642/2023	M/S.MAA SANTOSHI AGRI ENGINEERING, KHURDA-MP	DIGAMBAR SETHI
	WP(C)/6048/2023		

184	2643/2023 WP(C)/6051/2023	S.K.SAHUJAN-MP	SOUMYA MISHRA
185	2644/2023 WP(C)/6053/2023	ROURKELA STEEL PLANT, SUNDARGARH-MP	RUPESH KUMAR KANUNGO
186	2645/2023 WP(C)/648/2023	SACHIDANANDA NANDA-MP	SAROJ RANJAN MALLICK